

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH
CP(C)/180/00050/2018
in
ORIGINAL APPLICATION NO. 320/2010
Thursday, this the 29th day of November, 2018

CORAM

HON'BLE MR.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER
HON'BLE MR.ASHISH KALIA, JUDICIAL MEMBER

C.Rajarathinam, aged 64 years
S/o Chellaiah Nadar
Retired Track Maintainer/
Valliyoor/Southern Railway/
Trivandrum Division
Residing at:Naduvoor Kara
Mandakkad P.O
Kanyakumari District -629 252

... **Petitioner**

[By Advocate Mr.T.C.Govindaswamy]

V.

Sri.Aravind
Senior Divisional Personnel Officer
Southern Railway, Trivandrum Division
Trivandrum - 14

... **Respondent**

(By Advocate Mrs.Sumathi Dandapani,Sr. with Mr.Sunil Jacob Jose)

This application having been finally heard on 29.11.2018, the Tribunal on the same day delivered the following in the open court.

O R D E R (ORAL)

Per: MR.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER

It is seen from the affidavit filed by the respondent that Pension Payment Order (PPO) has been issued and it is up to the respondent to ensure that the amount is disbursed in time. We do not see any reason to keep this CP(c) pending. CP(C) is closed and the notices shall stand discharged. However, the petitioner in the CP(c) will be at liberty to approach this Tribunal again in case of any further default on the part of the respondent.

(ASHISH KALIA)
JUDICIAL MEMBER

(E.K.BHARAT BHUSHAN)
ADMINISTRATIVE MEMBER

List of Annexures

Annexure P1 - A true copy of the Order dated 3rd April 2012 in O.A No.180/00320/2010 rendered by this Tribunal.

Annexure P2 - A true copy of the judgment of the Hon'ble High Court of Kerala in OP(CAT) No.186 of 2014 and connected cases dated 21st Dec. 2016.

Annexure P3 - A true copy of the Memorandum bearing No.V/P.407/I/CL/Engg./Court Cases dated 20.03.2018.

CP Annexure R1 - True copy of the New Pension Payment Order No.20187060400243 dated 11/09/2018 issued in f/o.Shri.C.Raja Rathinam (petitioner)

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